

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A / MA / BA / CP NO. 227 OF 2006

Applicant/s B. Yadav Respds. UO/2005

Advocate for Applicant/s Sn R.P. Singh Advocate for Respondent/s Sn S.C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. 13
<u>Not</u> Not recommended on 21/3/06 by regd. Ht H/D Notice not returned back within 30 days Counter affidavit Filed on 12/7/06 Reformation filed on 12/7/06. As per Hon Court order dt. 31/2/09 Pleadings are complete. MA is Pending MA No 2825/08 for CA taken on record MA No 2826/08 for dismissal of the CA. Submitted by 29/8/09 and for want of prosecution SCS	<u>31.3.09</u> Hon Mr Ashok S. Karamadi, JM Hon Mr S.N. Shukla, AM Sn R.P. Singh, learned counsel for the applicant. Sn S.N. Chatterji brief holder of Sn S.C. Mishra, learned counsel for the respondents. MA 2824/08 for condoning delay in filing CA is allowed. Since pleadings are complete, list for final hearing on 10.7.09. Office is directed to print the name of Sn S.C. Mishra as respondents' counsel in place of Sn S. Singh. <u>10.7.2009</u> Hon Mr Justice A.K. Yadav JM Hon Mr D.C. Lakha AM List on 29.10.2009 <u>29.10.09</u> List revised. None present for applicant It appears that the applicant has lost interest in prosecuting the case. Sn A. Dwivedi, Advocate appears on behalf of respondents. CA is dismissed in default of prosecution. (D.C. Lakha) AM Contd. On Sheet No. <u>14</u>	